## NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH AT GUWAHATI

Dy. No.420 of 2017

Under Section: 230 of the Companies Act, 2013

## In the matter of:

Kamalkunj Vyapaar Ltd. And S.S. Tradelink Pvt. Ltd.

.... Petitioners

Order delivered on: 30.11.2017

Coram:

HON'BLE MR. JUSTICE P.K. SAIKIA, MEMBER (JUDICIAL)

For the Petitioners

Ms. Swati Tejawat, Chartered Accountant

## ORDER

In view of the order passed in IA No.47 of 2017, this petition under Section 230/232 of the Companies Act, 2013 is allowed to be withdrawn with permission to file it afresh.

Member (Judicial)
National Company Law Tribunal
Guwahati Bench: Guwahati.

TDR